

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: UT LTD Date of Commencement of Liquidation: 30-03-2022; List of Stakeholders as on Date: 12-06-2023; Name of IP: Mr. ANANG KUMAR SHANDILYA; Process Number: 1; Last 5 digit of registration number: 12826

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1004400	1	1004400				NA
2	Liquidation costs incurred till date	1	4006288	1	4006288				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	25800000	1	25800000				Annexure 4
5	Operational creditors (Workmen)	13	5948674	13	5948674				Annexure 5
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	23077586	2	23077586				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	2483059	4	2483059				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	62320007	22	62320007				